

[Print](#)**Defective Case Register from 2024-12-10 to 2024-12-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/51391/2024	ADV.	2024-12-10	THIS CONTC IS A PREMATURE ONE
2	D-ABLAPL/37115/2024	DIPTI RANJAN MOHAPATRA	2024-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 and 15 not neat and legible.
3	D-CRLMC/37085/2024	SATYA NARAYAN MISHRA 4	2024-12-10	1. Father name not furnished on op. no. 4 in cause title
4	D-ABLAPL/37105/2024	ANIRUDHA DAS	2024-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-BLAPL/36754/2024	SANTOSH SETHI	2024-12-10	S T case has been typed instead of S C in Cause title,petition and prayer.
6	D-ABLAPL/36873/2024	ARCHANA BEHERA	2024-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation not mentioned in the affidavit.
7	D-ABLAPL/37127/2024	AMULYA RATNA PANDA	2024-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
8	D-CRLLP/37080/2024	LAMBODAR ACHARI	2024-12-10	Good ground certificate not furnished
9	D-CRLMC/37093/2024	AMITAV TRIPATHY	2024-12-10	1. Age of the petitioner not correctly furnished in V.nama.
10	D-CRLMC/37192/2024	JAYDEEP PAL	2024-12-10	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Petition not correctly addressed to Honorable Court 2.Page no.51 not legible. 3. Top of the page no. 25 AFFIDAVIT not mentioned. 4. Page no. 5 not attested by the advocate.
11	D-MATA/51237/2024	SAMARENDRA MOHANTY	2024-12-10	1. Period of Delay 57 days. 2. The date of order in being aggrieved by the order appears to be wrong.
12	D-ABLAPL/37142/2024	SAKTI PRASAD DAS	2024-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Last para of page no. 12 not neat.
13	D-CMAPL/51393/2024	ABINASH ROUTRAY	2024-12-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-MACA/51416/2024	ADAM ALI KHAN	2024-12-10	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 36 days. 2.statutory deposit not made

15	D-WP(C)/51269/2024	SUSANTA KUMAR BARAL	2024-12-10	1. Page no.8 not legible.
16	D-BLAPL/37171/2024	SURYAKANTA DWIBEDI	2024-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. provision not correct.2. As per FIR details , date of disp of not reflected in reference certificate.
17	D-ABLAPL/37168/2024	BISHNU PRASAD PRADHAN	2024-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
18	D-ABLAPL/37185/2024	ACHYUTANANDA PATTANAIK	2024-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 12 to 15 not neat.
19	D-WP(C)/51333/2024	AKSHYANGSHU SEKHAR NANDY	2024-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated. 2.Deficit court fee of Rs.6/ not paid on cause title of writ petition. 3.Authorization with regards to swear the affidavit on behalf of other petitioners not furnished. 4.Mobile numbers of all the counsel in vakaltnama not furnished. 5.Date mentioned in Annexure-5 does not tally with averment,book marks index and index of writ petition.
20	D-MATA/51234/2024	ANURAG PATI	2024-12-10	1. Period of Delay 254 days delay.
21	D-BLAPL/37200/2024	PRASANTA KUMAR NANDA	2024-12-10	Date of rejection order not correct in para.3 of petition.
22	D-CRLMC/37239/2024	BIPLABA P.B. BAHALI	2024-12-10	1.Subject Code incorrectly Mentioned
23	D-BLAPL/37136/2024	SOUBHAGYA KUMAR DASH	2024-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
24	D-CRLREV/37054/2024	SARATHI JYOTI MOHANTY	2024-12-10	1. Copy of Trial Court Judgement / Order C .copy of T .C judgement Not filed but xerox free copy of same filed is under annexure -1 . 2 .Occupation of petitioner not furnished . 3 . Crl Appeal no . furnished in Being aggrieved ,Ground -A , PRAYER PORTION are . not correct .
25	D-ABLAPL/37199/2024	ANWAR HUSSEN	2024-12-10	1.In index not page mark .
26	D-CRLMC/36140/2024	PRASANNA KUMAR MISHRA	2024-12-10	1. Page no.12 not legible.
27	D-CMAPL/51353/2024	HARIPAD MOHANTY	2024-12-10	1. Period of Delay 306 days 2. C.copy of dismissal not filed
28	D-WP(C)/51318/2024	PRANAYA KISHORE HARICHANDAN	2024-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1..Receipt Showing Serv.copy To ct not Filed. 2.1. Annexuure -1, 2 and 3 not attested by the

				advocate.2.Date mentioned under annexure-1 not tally with the averment of the writ petition.3.Annexure 2A not mentioned in the Index as per averment and prayer of the writ petition.4.Annexure-3 marked as annexure-4 in page no 32.5. Synopsis and Dates and events not signed by the filing advocate
29	D-CRLREV/37161/2024	BIBHU PRASAD MOHANTY	2024-12-10	3-AUTHENTICATION FEE IS DEFICIENT. 1.AU Fee Rs Payble Rs .8.80 paisa , paid Rs .6 / . D .A .F OF Rs 2.80 paisa to be paid 2. Copy not served on C .B .I . 3 . Page -30 is twice marked .
30	D-WP(C)/51344/2024	KSHIROD KUMAR SAHOO	2024-12-10	Receipt Showing Serv.copy To ct not Filed.
31	D-WP(C)/51271/2024	MANAS PATI	2024-12-10	Annexure- 7 date of order appears to be wrong in Index.
32	D-WP(C)/51310/2024	GYANESWAR SATPATHY	2024-12-10	1.paragraph nos mentioned in the declaration part of the affidavit not correct.2. Annexure marking of order dated 16.11.2024 the prayer portion of the writ petition appears to be wrong.3.order 24.05 .2007 mentioned in the index and para 7 of the writ petition not furnished
33	D-WP(C)/51451/2024	PRASANNA KUMAR DASH	2024-12-10	Rs 6/- to be paid on petition
34	D-WP(C)/51197/2024	ABHILASH MISHRA	2024-12-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
35	D-ABLAPL/37130/2024	SWAYAMPRAVA DASH	2024-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 14-NOT PROPERLY INDEXED. A and B not mentioned in index.
36	D-WP(C)/51294/2024	DEBENDRA KUMAR DHAR	2024-12-10	Address of ops no 5 to 9 not furnished
37	D-ABLAPL/37135/2024	DIPTI RANJAN MOHAPATRA	2024-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.14 and 15 not legible.
38	D-ABLAPL/37139/2024	SONITA BISWAL	2024-12-10	As per standing order no-3 dated 9.7.2024 The name of victim shall not be mentioned in petition.
39	D-WP(C)/51273/2024	NALINI KUMAR JENA	2024-12-10	1.Annex.2 not legible.2.Date of annex.4 mentioned in the petition at page 4 not tally to annex.4 as annexed.
40	D-ARBP/51463/2024	ABINASH BARIK	2024-12-10	1-COURT FEE IS DEFICIENT. 1. D.C.F. of Rs494/ to be paid 2. Code not indicated
41	D-WP(C)/51345/2024	NIROD KUMAR SAHOO	2024-12-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				30-OTHER DEFECT (IF ANY) 1.The name of the petitioner in affidavit not correctly furnished. 2.Authorisation with regard to swear the affidavit on behalf of other petitioner not furnished. 3.Legible copy of page Nos.32, 33, 58, 60, 62, 63, 64,73,74,75 and 123 to be filed.
42	D-CMP/51435/2024	SAIBRATA RATH	2024-12-10	8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Age of petitioner differs from the age of deponent,(ii)Provision of law in IA not given, (iii)Neat page of 32,46 and 47 be filed
43	D-ABLAPL/37169/2024	DURGA PRASAD DHAL	2024-12-10	1. Page nos.8 and 9 not neat and legible.
44	D-BLAPL/37146/2024	ROHIT KUMAR SUNA	2024-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 20-VERNACULAR CERTIFICATE NOT FURNISHED. provision not correct.
45	D-ABLAPL/37188/2024	ACHYUTANANDA PATTANAIK	2024-12-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the petitioner not correctly furnished on Synopsis and Dates and Events.2. Court fee of Rs.89/- not paid on V.nama.
46	D-BLAPL/37147/2024	ABHISHEK MOHANTY	2024-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
47	D-ABLAPL/37196/2024	JYOTIRMAYA SAHOO	2024-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Affidavit not properly complete.
48	D-BLAPL/36874/2024	BIBHUTI KESHARI BISWAL	2024-12-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of rejection order not correct in date of event.
49	D-BLAPL/37083/2024	SURYAKANTA DWIBEDI	2024-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 8 not neat.
50	D-BLAPL/36506/2024	BYOMAKESH TRIPATHY	2024-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.As per cause title,C.T.Case No.1020 of 2024 not mentioned in the rejection order.
51	D-BLAPL/37112/2024	RABINDRA KUMAR MISHRA	2024-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not neat.
52	D-CRLA/37158/2024	SURYAKANTA DASMOHAPATRA	2024-12-10	16-PETITION/APPEAL NOT IN TIME

				1. Period of Delay 20 days 2.Provision of law not furnished in IA No 3183 of 2024
53	D-WP(C)/51229/2024	RAMA KRISHNA BISOI	2024-12-10	1.The name of opp.parties in index,synopsis, date charts and vakaltnama not correctly furnished.2.Annexure marking of order dated 10.04.2024 in prayer portion of writ petition appears to be wrong.3.Paragraphs of writ petition not correctly numbered.4.Annexure-10 is not attested as true copy.
54	D-ABLAPL/37194/2024	JYOTIRMAYA SAHOO	2024-12-10	1. Page nos.7 to 10 not neat.
55	D-WP(C)/51230/2024	TUSHAR KANTA NAYAK	2024-12-10	Synopsis and date charts are not alphabetically paginated
56	D-CRLMC/37041/2024	DEBIDUTTA MOHAPATRA	2024-12-10	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Surname of the petitioners husband not correctly furnished in cause title. 2. Fathers name not furnished on op.no.3 in cause title.
57	D-BLAPL/37108/2024	ASIT KUMAR JENA	2024-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
58	D-WP(C)/51351/2024	TRILOCHAN BARIK	2024-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no 11 and 23 not legible
59	D-RSA/51278/2024	DWARIKA PRASAD MOHANTY	2024-12-10	1. Court Fee Rs 1875/ payable and paid 2.Copy of Trial Court Judgement / Order - C.Copy not filed, xerox copy of judgment filed vide annexure -2. 3. date of order in RFA not correctly furnished in being aggrieved.
60	D-WP(C)/51329/2024	CHANDAN MISHRA	2024-12-10	Date chart not alphabetically paginated in the index and petition.
61	D-CRLMC/36864/2024	PRAKASH CHANDRA DASH	2024-12-10	1-COURT FEE IS DEFICIENT. . Court fee Rs. 6/- to be paid. 2. Page nos. 1 to 3A not notarized. 3. Certified copy of annex-1 not filed.
62	D-CRLMC/37019/2024	ANUGRAHA NARAYAN SAMANTRAY	2024-12-10	1. Addressed of Honble C.J. not correctly furnished in I.A. petition.
63	D-CMP/51386/2024	ABINASH ROUTRAY	2024-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Status of parties in trial court not given and (ii)age of petitioner differs from the age of deponent.
64	D-CRLMC/37037/2024	BIRAJA PRASANNA DAS	2024-12-10	1. This case related to sexual offence the name of victim and address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.

65	D-WP(C)/51325/2024	PRANAYA KISHORE HARICHANDAN	2024-12-10	1.Receipt Showing Serv.copy To ct not Filed. 2.Name Of The Filing Advocate Not In Capital Letters In The Petition 3. Synopsis and Dates and Events not signed by the filing advocate
66	D-WP(C)/51334/2024	MANOJ KUMAR PANDA	2024-12-10	1. Synopsis and Date chart not marked in the index and also in the petition.2. Age of the opp.party no 7 not mentioned in the cause title
67	D-WP(C)/51448/2024	AMIT PRASAD BOSE	2024-12-10	.Order dated 6.11.2024 mentioned in averment-1 of the petition does not tally with the cause title, prayer and under Annex-1.
68	D-WP(C)/51313/2024	BAIDHAR SAHOO	2024-12-10	Annexure-1 date of order appears to be wrong in Index.
69	D-CRLMA/37114/2024	TRILOCHAN BARIK	2024-12-10	C.copy of dismissal order not filed
70	D-WP(C)/51231/2024	ASISH KUMAR RAY	2024-12-10	1.Synopsis and date charts are not marked in index.2.Paragraph 6 of writ petition not signed by counsel.3.Annexure-2 is not exhibited.
71	D-WP(C)/51232/2024	MANAS KUMAR SWAIN	2024-12-10	Date mentioned in Annexure-4 does not tally with index,book marks index and averment of writ petition.
72	D-CMP/51425/2024	SUKANTA KUMAR NAYAK	2024-12-10	As per plaint defendant no .-2 is kailash chandra Barik but in C .M .P his name described kailash chandra Behera .
73	D-CRLA/34366/2024	BIBHUTI BHUSAN SWAIN	2024-12-10	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 07 Days .
74	D-WP(C)/51389/2024	SAROJA KANTA SAMAL	2024-12-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D-WP(C)/51235/2024	RABINARAYAN NAYAK	2024-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Legible copy of page-22 to be filed
76	D-CONTC/51216/2024	ASWINI MOHANTY	2024-12-10	1. Provision of Law WRONGLY FURNISHED 2. Code WRONGLY INDICATED 3.VERNACULAR CERTIFICATE NOT FILED 4. PAGING OF SYNOPSIS ,DATE CHART AND INDEX BE OMITTED
77	D-WP(C)/51236/2024	ANURAG PATI	2024-12-10	1.Annexure marking of order dated 27.07.2024 in prayer portion of writ petition and I.A.appears to be wrong.2.I.A. is not correctly addressed to Honorable Court.
78	D-MACA/51296/2024	RAJIB LOCHAN PATTNAIK	2024-12-10	serial no-14 not correctly furnished valuation not correctly furnished
79	D-WP(C)/51241/2024	SUBASH CHANDRA PUSPALAKA	2024-12-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Petition not correctly addressed to Honorable Court 2.Axnexure-7 is not exhibited and also not page marked
80	D-MATA/50359/2024	DEVI PRASAD DASH	2024-12-10	16-PETITION/APPEAL NOT IN TIME

				1.Period of Delay 19 days.
81	D-WP(C)/51472/2024	DR.PURUSOTTAM CHULI	2024-12-10	Page No. 24 and 27 neat copies not filed
82	D-CONTC/51220/2024	ASWINI MOHANTY	2024-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED PAGING OF INDEX, SYNOPSIS and DATE CHART BE OMITTED.
83	D-CRLA/37174/2024	ARUN KUMAR DAS	2024-12-10	Put up for further S .R after deleting the name of victim relative from the appeal memo .
84	D-MACA/51277/2024	SUBRAT SATPATHY	2024-12-10	3-AUTHENTICATION FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 27 days 2.AU fee Rs 1.10p not paid 3. statutory deposit not paid
85	D-ABLAPL/37156/2024	DIPTI RANJAN MOHAPATRA	2024-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 15 and 16 not neat.
86	D-BLAPL/37137/2024	DIPTI RANJAN SWAIN	2024-12-10	14-NOT PROPERLY INDEXED. A and B not mentioned in index.
87	D-BLAPL/37153/2024	SK. ZAFARULLA	2024-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 8 and 9not neat.
88	D-WP(C)/51317/2024	PRANAYA KISHORE HARICHANDAN	2024-12-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Synopsis and date of events not signed by the filing advocate.2.Detail address of the petitioner not furnished in cause title.3.paragraph nos not correctly mentioned in the writ petition.4. In declaration part of the affidavit paragraphs not correct.5.Date mentioned under annexure-1 not tally with the averment of the writ petition.6.page no 39 not neat and legible.
89	D-ABLAPL/37182/2024	HAREKRUSHNA DASH	2024-12-10	1. Paragraph no. not correctly furnished in the petition.2.Annexure-1 not properly page marked in Index.
90	D-CONTC/51356/2024	JASHOBANTA DASH	2024-12-10	1. Cause Title - AT TOP DATE OF DISP.OF WP (C) IS WRONG 2. PAGE NOS.11 and 16 NOT LEGIBLE 3.VERNACULAR CERTIFICATE NOT FILED
91	D-ABLAPL/37183/2024	ACHYUTANANDA PATTANAIK	2024-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1. Year of the Authorization/ declaration under Annexure-2 not tally with Index.
92	D-WP(C)/51326/2024	PRANAYA KISHORE HARICHANDAN	2024-12-10	.Receipt Showing Serv.copy To cg not Filed.
93	D- ABLAPL/37186/2024	AMIT KUMAR NATH	2024-12-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama.
94	D-CRP/51323/2024	S.S.RAO	2024-12-10	1.AU Fee Rs 1.10p not paid
95	D- ABLAPL/37190/2024	HIMANSHU SEKHAR MISHRA	2024-12-10	1. Paragraph no. not correctly furnished in the petition.
96	D- ABLAPL/37195/2024	PRASANTA KUMAR PANDA	2024-12-10	1. Annexure-1 not properly page marked in Index.
97	D-CRLA/37040/2024	DEBIDUTTA MOHAPATRA	2024-12-10	1.Period of Delay 806 Days . I .A -3172/2024 is filed for condonation of delay . Days of delay furnished in the petition is not correct . 2. Date of judgement mentioned in cause title (page -1),page -2 para -1 ,4 (para - -8) para -6 and in prayer -appears to be not correct . In I .A -3172/2024 date of delay left blank in paragraph -1 and prayer . Date of judgement incorrectly reflected in I .A -3174 /2024 .
98	D- ABLAPL/37164/2024	BIJOY SWAROOP NANDA	2024-12-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Vernacular for Hindi language not furnished. Signature of petnr.no.1 not clearly reflected in V.nama.
99	D- ABLAPL/37167/2024	BIJOY SWAROOP NANDA	2024-12-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. vernacular for Hindi language not furnished.
100	D- ABLAPL/37170/2024	AMLAN SHAKTI PAUL	2024-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 9 and 10 not neatly legible.
101	D- ABLAPL/37173/2024	MANORANJAN MISHRA	2024-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 12 not neatly legible.
102	D- BLAPL/37077/2024	PRANAYA KUMAR MOHAPATRA	2024-12-10	Age of the petitioner not tally with Rejection order and cause title.
103	D- BLAPL/37160/2024	KRUSHNA CHANDRA DASH	2024-12-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.provision not correct. 2.Age of the petitioner not reflected in V.nama.
104	D- BLAPL/37163/2024	KRUSHNA CHANDRA DASH	2024-12-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. provision not correct. 2. Age of the petitioner not reflected in V.nama.
105	D-BLAPL/37178/2024	ASIT KUMAR OTTA	2024-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished on declaration.2 Name of the deponent on affidavit not tally with solemnly affirmation para.3. As per index, Annexures-3 and 4 not described in the petition.4. Name of the Lower Court in rejection order(at last para) not mentioned in the cause title. 5..Subject Code incorrectly Mentioned
106	D-CRLREV/37155/2024	ASMIYA RANJAN MATHI	2024-12-10	3-AUTHENTICATION FEE IS DEFICIENT. AU Fee Rs 2 .75 paisa not paid 2. In synopsis in place of crl .revn ,it is mentioned writ petition .
107	D-WP(C)/51274/2024	NALINI KUMAE JENA	2024-12-10	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
108	D-BLAPL/37179/2024	RAJENDRA NARAYAN ROUT	2024-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Name of the deponent on affidavit not tally with solemnly affirmation para.
109	D-BLAPL/37106/2024	BIJAYA KUMAR RAGADA	2024-12-10	G.R case number not tally with cause title and F.I.R.
110	D-BLAPL/37100/2024	SATYA NARAYAN MISHRA 4	2024-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 10-12-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RSA/26/2022	RSA/26/2022	SATYANARAYAN MOHAPATRA	OTHERS. 27 DAYS DELAY